

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 223 of 2011

Dated 27th April, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Federation of Consumer & Service Organisation,
Tiruchirapalli**

Counsel for the Applicant (s) : Mr. S. Nanda Kumar, Mr. R. Satish Kumar &
Ms. Seema Shukla

Mr. S. Vallinayagam (Amicus Curiae)

ORDER

Mr. Nanda Kumar, the learned counsel has filed Vakalatnama on behalf of Federation.

The Registry is directed to give a copy of the report sent by the Commission to the learned counsel appearing for the Federation.

Post the matter on **19.05.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS